

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1961/2016

New Delhi, this the 4th of September, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

Shri Kunwar Pal Singh
Superintending Engineer (Civil) (Retired)
Aged about 60 years
S/o Shri Chunni Lal
R/o B-104, New Jyoti Apartment
Plot No.27, Sector-4, Dwarka
New Delhi – 110 075.
(None for the applicant.)

.... Applicant

Versus

The Commissioner
South DMC
S.P.M. Civic Centre
New Delhi – 110 002.

.... Respondents.

(By Advocate: Ms Anupama Bansal)

ORDER (ORAL)

None for the applicant.

2. It is seen that the applicant has unrepresented since the past three hearings i.e. 23.04.2018, 31.05.2018 & 20.07.2018.
3. Learned counsel for the respondents, Ms. Anupama Bansal informed the Court that the applicant has already expired and his legal heirs have not been brought on record.
4. In view of the same, there is no option left except to dismiss the OA in default. Hence, the OA is dismissed for non prosecution.

**(Praveen Mahajan)
Member (A)**

